

CAT-III conditioning for new runway

1580. DR. JANARDHAN WAGHMARE :

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the visibility has started falling at the Indira Gandhi International (IGI) Airport but the new runway is yet not ready to deal with CAT-III conditions;

(b) if so, whether the pilots have complained about the poor visibility at the IGI airport;

(c) if so, the details thereof;

(d) whether in view of winter season ahead, Government has taken any steps to ensure functioning of CAT-III system at the IGI Airport; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (e) No, Sir. Runway 28/10 at IGI airport is already certified for CAT III B operation. With the certification of runway 29/11 for CAT - III B operation on 12.12.2008, the position regarding delay and cancellation of flights due to fog is expected to ease significantly.

Renovation works at airports

1581. SHRI MATILAL SARKAR : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of the airports where renovation works are going on presently;

(b) the names of the airport for which renovation works are demanded, but not yet sanctioned; and

(c) the decision of Government to renovate those airports where sanction is due?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) The 49 airports where renovation/modernisation works are going on presently are Srinagar, Dehradun, Khajuraho, Varanasi, Lucknow, Agra, Gwalior, Jaipur, Udaipur, Jodhpur, Ludhiana, Chandigarh, Agartala, Bagdogra, Barapani, Dibrugarh, Dimapur, Guwahati, Imphal, Silchar, Bhubaneswar, Patna, Port Blair, Ranchi, Raipur, Cooch Behar, Chennai, Thiruvananthapuram, Puducherry, Trichy, Madurai, Mangalore, Mysore, Vizag, Vijaywada, Cuddapah, Calicut, Ahmedabad, Aurangabad, Bhopal, Goa, Gondia, Indore, Nagpur, Pune, Vadodara, Surat, Amritsar and Kolkata.

(b) and (c) Upgradation of airport infrastructure is a continuous process and is undertaken depending upon requirements and availability of land etc.

Further upgradation in terms of increased runway length, expansion/ modifications/ new construction of Terminal Building and other allied facilities require additional land for which requisitions are placed on State Governments for acquiring and handing over of land to Airports Authority of India (AAI) free of cost and free from all encumbrances. Memorandum of Understanding